



PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

PRESS RELEASE

PFRDA conducts workshop on National Pension System (NPS) for Corporates in coordination with FICCI at Vishakapatnam

PFRDA in its endeavor to promote NPS among the corporates have embarked upon conducting NPS workshops at various locations across the country. A Corporate meet was conducted at Vishakapatnam on 21st April 2017 in association with FICCI, Andhra Pradesh State Council.

2. Shri G. Sambasiva Rao, President, Andhra Pradesh Chamber of Commerce and Industry Federation in his welcome address lauded the efforts of PFRDA for organizing such meetings across the country and creating awareness about NPS which can be effective platform for corporates to provide pension to their employees.

Shri A G Das, Chief General Manager, PFRDA addressed the participants and informed that in the changing demographic status of the country, pension is one of the most important factor to be considered by everyone. National Pension System (NPS) promoted by Government provides the platform to every segment of the society for savings for retirement and briefed the contours of NPS for old age income security. He briefed the contours of NPS for old age income security and requested the participants to utilize this meet for better understanding of NPS and implementing the same in their respective organizations. He highlighted the key factor of low cost pension product – NPS for a valuable pension in the old age.



3. More than 85 participants from around 50 corporates attended the workshop. Vishakapatnam based POPs were also present for the workshop. PFRDA official gave a detailed presentation on NPS and informed the participants about the features, benefits and the process of joining NPS to the employees as well as to the employer. Presentation on operational aspect of NPS was given by the officials of Central Record keeping Agency (NSDL e-Governance Infrastructure Limited and Karvy Computershare Pvt Limited). Official of HDFC Pension Management Company Limited briefed the role of the Pension Fund under NPS architecture.

4. PFRDA officials clarified the queries regarding joining of NPS, tax benefits, POPs details, timelines, transfer of superannuation fund to NPS, annuity etc to the participants.

5. The recent developments under NPS-Private Sector (All citizen and Corporate) are listed below:

- i. Process of Transfer of Superannuation / Recognised Provident Fund to National Pension System.
- ii. Allowing option to change the investment choice or asset allocation ratio twice in a financial year
- iii. Dispensing of requirement of submission of physical application form in case of subscriber opening account online and e-Signing the document.
- iv. Introduction of Alternative Investment Fund-a separate class of Asset "A"
- v. Introduction of two new life cycle funds (LC 75 and LC 25)
- vi. Under Tier-I account, minimum contribution requirement in a financial year is reduced from Rs 6,000/- to Rs 1,000/-

6. As on 21st April 2017, more than 5.92 lacs employees of 3,475 registered corporates have joined NPS under NPS Corporate Model. More than 4.49 lacs subscribers have joined NPS under NPS-All Citizen Model. The overall number of NPS and APY subscribers have crossed 1.52 Crores with overall Asset under Management (AUM) of more than 1,78,000 crores.

PFRDA's endeavor is to significantly scale up these segments during the ongoing months.
